

also expressed this concern in this regard.

[*English*]

MR. DEPUTY SPEAKER: He raised only a particular issue but you are raising a point about all the regional languages.

[*Translation*]

SHRI BALKAVI BAIRAGI: They are starting indefinite-strike from today. They are going to start an agitation in the country as a whole from today. They are going on hunger strike. You should intervene in the matter and take it up with the Government.

PROF. MADHU DANDAVATE (Ra-japur): He is right, Sir.

SHRI BALKAVI BAIRAGI: It is a very important matter and it should not be ignored.

[*English*]

MR. DEPUTY SPEAKER: We will definitely take care of it.

DR. G.S. RAJHANS (Jhanjharpur): Sir, the people of Indian origin are being greatly harassed in Nepal. This is a matter of great concern and my humble request is that this matter may be discussed in the House at an early date.

MR. DEPUTY SPEAKER: The External Affairs Minister, Shri Narasimha Rao has already mentioned all these things in his reply to the discussion on the External Affairs Ministry's Demands for Grants

DR. G.S. RAJHANS: My humble request is that this matter should be debated in this House. This is a matter of great concern.

12.07 hrs.

PAPERS LAID ON THE TABLE

**Appelate Authority for Industrial and Financial Reconstruction (Secretary's Powers and Duties) Rules, 1988**

[*English*]

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): I beg to lay on the Table a copy of the Appellate Authority for Industrial and Financial Reconstruction (Secretary's Powers and Duties) Rules, 1988 (Hindi and English versions) published in Notification No. G.S.R. 463 (E) in Gazette of India dated the 18th April, 1988, under sub-section (3) of section 36 of the Sick Industrial Companies (Special Provisions) Act, 1985. [Placed in Library. See No. LT—7810/89]

**Annual Report of and Review on the Working of Overseas Construction Council of India and a statement showing reasons for delay in laying these papers**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI): I beg to lay on the Table:—

- (1)
  - (i) A copy of the Annual Report (Hindi and English versions) of the Overseas Construction Council of India, Bombay, for the year 1987-88 along with Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Overseas Construction Council of India, Bombay, for the year 1987-88.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT—7811/89]